



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,29th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

41	<a href="#">WP(C)/5993/2017</a> AT 10:30 A.M	R. VANLALCHAMI <b>Versus</b> THE STATE OF MIZORAM AND 7 ORS	MR.S CHOUDHURY MR.S DUTTA SC, GHC GA, MIZORAM
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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025
8)	MR. B K DAS	05-02-2025	To	28-02-2025
9)	MS. P DAS	05-02-2025	To	28-02-2025
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12)	MR A B DEY	27-01-2025	To	04-02-2025
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21)	MR. S J SARMAH	28-01-2025	To	30-01-2025
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
53	<a href="#">WP(C)/432/2025</a> B/O	MR FERUZ ALAM KHAN <b>Versus</b> THE ASSAM POWER DISTRIBUTION CORPORATION LTD AND ORS	MR. V RAJKHOWA MR A.J.SARMA	SC, APDCL
<b>ADMISSION</b>				
54	<a href="#">WP(C)/7309/2023</a> FIXED	DILIP BOTHRA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS M KURMI MR R ISLAM N CHAKRABARTY S PAUL	SC, P AND R.D. GA, ASSAM SC, ASEC

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 3**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
48	<a href="#">WP(C)/2535/2024</a> WITH LCR, BY SLIP	RABIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
49	<a href="#">I.A.(Civil)/3762/2024</a> WITH LCR, BY SLIP in <a href="#">WP(C)/5640/2024</a>	SIRAJUL HOQUE @ CHIRAJUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">WP(C)/5640/2024</a>	SIRAJUL HOQUE @ CHIRAJUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

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**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
6	<a href="#">AB/21/2025</a> FIXED	DILDAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
33	<a href="#">WP(C)/181/2024</a> FIXED	DR. GRACE BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR. P K DEKA (R-7) J U AHMED (R-4,5,6) MR. N K MURRY (R-4,5,6) MR. P DAIMARY (R-7) MR S A REEYAZ (R-4,5,6) MR. R. KARIM (R-7) SC, BTC
34	<a href="#">WP(C)/3887/2024</a> CAVT. NO.07362/024, FIXED	MAZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM MR. U K GOSWAMI MR. B SAHARIA(R-6,7) SC, SEC. EDU. FOR CAVEATOR
<b>ORDERS</b>				
35	<a href="#">I.A.(Civil)/172/2025</a> AS A LAST ITEM, B/O in WP(C)/6004/2024	DR. LAWANU BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR BIMAL CHETRI	SC, ELEM. EDU MR S DUTTA SC, SCERT, ASSAM SC, SCERT, ASSAM MR P CHOUDHURY MS P SAIKIA
	<b>WITH</b> <a href="#">WP(C)/6004/2024</a>	TAPAN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR S DUTTA MR P CHOUDHURY MR. P SENGUPTA MS P SAIKIA	SC, ELEM. EDU SC, AG (A AND E) SC, AG (A AND E) MRS. P B HAZARIKA (R-5) MR. S Ali(R-5)
	<b>WITH</b> <a href="#">I.A.(Civil)/139/2025</a> in WP(C)/6004/2024	LAWANU BORDOLOI <b>Versus</b> HE STATE OF ASSAM AND ORS	MRS. P B HAZARIKA MR. S Ali MD A RAHMAN	SC, ELEM. EDU SC, SCERT, ASSAM SC, SCERT, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
58	<a href="#">WP(C)/5814/2024</a> B/O	TIKEN CH RAY AND 79 ORS <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR H P GUWALA MR. A BORO MS N NEWME	GA, ASSAM SC, BTC SC, FINANCE SC, FOREST
59	<a href="#">WP(C)/299/2025</a> FIXED	NAMITA GAYAN AND 44 OTHERS <b>Versus</b> THE STATE OF ASSAM	MR A N AHMED	SC, WATER RESOURCE
<b>ORDER (STAY VACATING)</b>				
60	<a href="#">I.A.(Civil)/170/2025</a> B/O in WP(C)/3125/2024 <b>WITH</b> <a href="#">WP(C)/3125/2024</a>	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> MOONSOON BARKAKOTI AND 4 ORS  MOONSOON BARKAKOTI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DIPANKAR NATH  MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	MR. J PATOWARY  GA, ASSAM
<b>ADMISSION</b>				
61	<a href="#">WP(C)/6651/2023</a> FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/3886/2023</a> in WP(C)/6651/2023	KANAKESWAR BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS  KANAKESWAR BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI  MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM  GA, ASSAM
62	<a href="#">WP(C)/1770/2024</a> B/O	PARAMESH BHATTACHARYYA AND 8 ORS <b>Versus</b> ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS	MR C GOSWAMI	GA, ASSAM MR. R SEKHAR(R-1,2) MR. B D CHOWDHURY (R-1,2)
<b>ORDERS</b>				
63	<a href="#">I.A.(Civil)/4026/2024</a> IN WP(C) 1169/2011 (D/O), B/O in WP(C)/1169/2011	ANJAN MITRA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR A N AHMED MS.B SARMA	GA, ASSAM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL RISE AT 2:45 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
19	<a href="#">I.A.(CrI.)/437/2024</a> WITH LCR 4 FILES. P.B-2. B/O in CrI.A./137/2024	AJODHYA PRASAD MISHRA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MS. P GHOSH MR A AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./137/2024</a>	AJODHYA PRASAD MISHRA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MS. P GHOSH MR A AHMED	MR. S U AHMED(R-2) MR A HAWARI (R-2) PP, ASSAM
<b>HEARING</b>				
20	<a href="#">CrI.A./413/2023</a> 1 Y 4 M 15 D :WITH LCR 6 FILES. P.B-12. B/O.	MD. DAROG ALI @ JAKIR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1095/2023</a> in CrI.A./413/2023	MD. DAROG ALI @ JAKIR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN	PP, ASSAM
21	<a href="#">CrI.A./421/2023</a>	LAL MAMUD KHAN @ MAMUD <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. J ABBAS	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./464/2023</a>	BADSHA FAKIR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MS N BEGUM MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM
22	<a href="#">I.A.(CrI.)/1234/2023</a> in CrI.A./464/2023	BADSHA FAKIR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MS N BEGUM MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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14)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
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19)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
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22)	MR. J P SHARMA	30-01-2025	To	05-02-2025
23)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,29th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 8**

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING  
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
6	<a href="#">Bail Appln./3773/2024</a>	KHAIMINLAL TOUTHANG <b>Versus</b> THE STATE OF ASSAM	M THUMRA MR. S T KOM	PP, ASSAM
<b>ADMISSION</b>				
7	<a href="#">WP(C)/4287/2017</a> FIXED	MONIKA DAS <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN MR M BARDOLOI	MS S MOCHAHARI (RES. 3 TO 9) MR SISHIR DUTTA (RES. 3 TO 9) MR. SIDHANT DUTTA (RES. 3 TO 9) SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
81	<a href="#">WP(C)/6687/2024</a> FIXED	KALYAN CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K K HANDIQUE MR. K K HANDIQUE MR. M KALITA	MR D DAS MR D DEKA MS H TERANGPI SC, SEC. EDU.
82	<a href="#">WP(C)/337/2025</a> FIXED	MAHABAL CEMENT PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	G. GOSWAMI R SARMAH MS M KAKOTY MS P SAIKIA	GA, ASSAM SC, DIMA HASAO
83	<a href="#">WP(C)/434/2025</a> B/O	RAHMAT ULLAH AND 14 OTHERS <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR. W A SHEIKH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
84	<a href="#">WP(C)/439/2025</a> B/O	M/S INDIA CONSTRUCTION <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR S K AGARWAL M AGARWAL	SC, GST DY.S.G.I.
85	<a href="#">WP(C)/442/2025</a> B/O	MRIDUL KUMAR NATH AND 14 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. B U LASKAR	GA, ASSAM SC, NHAI SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I. SC, NHIDC
86	<a href="#">WP(C)/443/2025</a> CAVT. NO.008420/25,N B/O	KASHIM ALI @ KASHEM ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM MR. C CHAKRAVARTY MR B P SARMAH FOR CAVEATOR SC, REVENUE
<b>ADMISSION</b>				
87	<a href="#">WP(C)/3794/2024</a> FIXED	DR. BINU SHARMA <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND ANR	MR. R GOSWAMI MS N DEVI MS S DAS	MS L SHARMA(R-1,2) MR. K K BHATTA (R-1,2)
88	<a href="#">WP(C)/5608/2024</a> FIXED	NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K MEDHI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM

**WITH**  
[I.A.\(Civil\)/115/2025](#)  
**in** WP(C)/5608/2024

THE DISTRICT COMMISSIONER,

DIPANKAR NATH

MR. S BORTHAKUR

**Versus**

NAGAON DISTRICT AUTHORISED TRAVEL  
AGENCY OWNERS ASSOCIATION

CHANDAN MOY NATH AND 4 ORS

MR. B U LASKAR

GA, ASSAM  
SC, NHAI  
DY.S.G.I.  
SC, REVENUE

**Versus**

THE UNION OF INDIA AND 6 ORS

89 [WP\(C\)/6644/2024](#)  
FIXED

**WITH**  
[I.A.\(Civil\)/90/2025](#)  
**in** WP(C)/6644/2024

THE NATIONAL HIGHWAYS AND  
INFRASTRUCTURE DEVELOPMENT  
CORPORATION LTD

MR C BARUAH  
MR C BARUAH

GA, ASSAM  
SC, C.G.C.  
SC, REVENUE

**Versus**

CHANDAN MOHAN NATH

NAGORIK ADHIKAR SURAKSHA MONCHO  
AND ANR

MR. A K TALUKDAR  
MR S ISLAM  
MR. S I KHAN  
A BEGUM

SC, P AND R.D.  
GA, ASSAM  
SC, A S E C

90 [WP\(C\)/48/2025](#)  
FIXED

**Versus**  
THE STATE OF ASSAM AND 7 ORS

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
52	<a href="#">WP(C)/1633/2024</a> B/O	ANUSIKHA SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K R PATGIRI MR G SARMA MS K BARMAN	GA, ASSAM SC, FINANCE
53	<a href="#">I.A.(Civil)/2912/2024</a> FIXED in <a href="#">WP(C)/6682/2022</a> <b>WITH</b> <a href="#">WP(C)/6682/2022</a>	M. MEETEI NGAMBA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1669/2023</a> in <a href="#">WP(C)/6682/2022</a>	M. MEETEI NGAMBA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM
		M. MEETEI NGAMBA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
54	<a href="#">WP(C)/2559/2022</a> FIXED	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	MR. C.S. HAZARIKA, GA, ASSAM MR. R.K. TALUKDAR, SC, AG SC, HEALTH SC, FINANCE DEPTT.
55	<a href="#">WP(C)/5789/2024</a> FIXED	KHANINDRA NATH DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA S.U. CHOUDHURY	MR. B CHAKRAVARTY (R-2) DY.S.G.I. SC, FOREST
56	<a href="#">WP(C)/6460/2024</a> FIXED	NARENDRA NATH RABHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS	SC, BTC SC, IRRIGATION
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
57	<a href="#">WP(C)/1528/2024</a> B/O	MOHAN ENGTI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M S MAZUMDER	SC, P AND R.D. GA, ASSAM SC, AG
<b>TO BE SPOKEN TO</b>				
58	<a href="#">WP(C)/7103/2017</a> BY SLIP	MUKAND INFRASTRUCTURE PVT. LTD. <b>Versus</b> THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR. R GOENKA MR. U K BORTHAKUR MR. A GOENKA	MR. S C KEYAL (r-1 to 5) MS. N HAWELIA SC, INCOME TAX, R - 1 TO 4 ASSTT.S.G.I.

59	<b>WITH</b> <a href="#">WP(C)/7101/2017</a>	MUKAND SYSTEM AND NETWORKING PRIVATE LTD. and ANR <b>Versus</b> THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R1-R5) MS.N HAWELIA(SC, INCOME TAX, (R - 1 TO 4)) ASSTT.S.G.I.
60	<b>WITH</b> <a href="#">WP(C)/7102/2017</a>	MUKAND INFOTEL PRIVATE LIMITED and ANR. <b>Versus</b> THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL MR. S C KEYAL MS.N HAWELIA(SC, INCOME TAX, (R - 1 TO 4)) ASSTT.S.G.I.
61	<b>WITH</b> <a href="#">WP(C)/7104/2017</a>	PAWAN COMMUNICATIONS PRIVATE LTD. and ANR. <b>Versus</b> THE ASSTT./DY. COMMISSIONER OF INCOME TAX	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) MS.N HAWELIA(SC, INCOME TAX, (R - 1-4)) ASSTT.S.G.I.
62	<b>WITH</b> <a href="#">WP(C)/7482/2017</a>	PAWAN CEMENT CO. PVT. LTD. and ANR. <b>Versus</b> THE ASSISTANT/DEPUTY COMMISSIONER OF INCOME TAX and 5 ORS.	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) C.G.C. MR. D C BORAH R- 5and6 MS.N HAWELIA ASSTT.S.G.I. SC, INCOME TAX

**HEARING**

63	<a href="#">WP(C)/4885/2024</a> PERSONAL APPEARANCE THROUGH VC, FIXED	UJJWAL KANTI PANDIT <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR G J SHARMA MS. K BHATTACHARYYA MS B BORA	DY.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Wednesday,29th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CRIMINAL AND CIVIL BENCH-II]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION (BA)</b>				
45	<a href="#">Bail Appln./184/2025</a> (CONNECTED WITH ITEM NO. 1 AND 2 IN THE DAILY CAUSE LIST), FIXED	ASHAN ALI @ ASANALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
46	<a href="#">Bail Appln./3912/2024</a> FIXED	HAZARAT ALI ALIAS HAZRAT ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	MS. B SARMA MS. B SARMA PP, ASSAM
47	<a href="#">Bail Appln./85/2025</a> WITH OFFICE NOTE, FIXED	ALTAB HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
48	<a href="#">Bail Appln./100/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MAMUNUR RASHID <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
<b>BAIL HEARING</b>				
49	<a href="#">AB/3140/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	BADHRUDH JAMAN LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	PP, ASSAM
50	<a href="#">AB/3295/2024</a> FIXED	TAFIQR RAHMAN @ TOUFIQR RAHMAN AND ANR. <b>Versus</b> THE STAE OF ASSAM	MR. D BORAH K BARMAN MS P SINGH	PP, ASSAM
51	<a href="#">AB/107/2025</a> WITH OFFICE NOTE, FIXED	GOLAP CHANDRA DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHATTACHARYYA MS R B DEB MR D K BHATTACHARYYA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025
8)	MR. B K DAS	05-02-2025	To	28-02-2025
9)	MS. P DAS	05-02-2025	To	28-02-2025
10)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
11)	MD. I HUSSAIN	27-01-2025	To	03-02-2025
12)	MR A B DEY	27-01-2025	To	04-02-2025
13)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
14)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
15)	MR R ISLAM	27-01-2025	To	04-02-2025
16)	MR A W AMAN	28-01-2025	To	29-01-2025
17)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
18)	MR. R P SINGH	29-01-2025	To	18-02-2025
19)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
20)	MR. K M MAHANTA	29-01-2025	To	31-01-2025
21)	MR. S J SARMAH	28-01-2025	To	30-01-2025
22)	MR. J P SHARMA	30-01-2025	To	05-02-2025
23)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 13

[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING  
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
21 <a href="#">WP(C)/5581/2024</a> B/O	KASTURI BORA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, SEC. EDU.
22 <a href="#">WP(C)/5618/2024</a> FIXED	RATHIN BANERJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MR. J K ROY	SC, HIGHER EDU MR G CHOUDHURY(R-3,4) MS N KALITA(R-3,4)
23 <a href="#">WP(C)/6079/2024</a> B/O	ANU BALA SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A H M R CHOUDHURY MD. MEMON AHMED	SC, ELEM. EDU GA, ASSAM SC, TREASURY

LEAVE NOTE OF ADVOCATES FOR 29/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
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12)	MR A B DEY	27-01-2025	To	04-02-2025
13)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
14)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
15)	MR R ISLAM	27-01-2025	To	04-02-2025
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18)	MR. R P SINGH	29-01-2025	To	18-02-2025
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20)	MR. K M MAHANTA	29-01-2025	To	31-01-2025

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23)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025



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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I**

**ITEM NO.10 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
49	<a href="#">CRP/7/2025</a> CAVT. NO.005320/25,N B/O	M/S. PCI CABLES INDUSTRIES PVT. LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED	MR H GUPTA MR. V N UPADHYAY MS P MISHRA	SC, APDCL
	<b>WITH</b> <a href="#">I.A.(Civil)/171/2025</a> in CRP/7/2025	M/S. PCI CABLES INDUSTRIES PVT. LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED	MR H GUPTA MR. V N UPADHYAY MS P MISHRA	SC, APDCL
	<b>WITH</b> <a href="#">I.A.(Civil)/173/2025</a> in CRP/7/2025	M/S. PCI CABLES INDUSTRIES PVT. LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED	MR H GUPTA MR. V N UPADHYAY MS P MISHRA	SC, APDCL
<b>ADMISSION</b>				
50	<a href="#">FAO/5/2025</a> CAVT. NO.005620/25,N B/O	THE ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AND 2 ORS <b>Versus</b> PHEROS AND CO. ASSAM PVT. LTD.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	J SHARMA MR G KAKOTI FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/168/2025</a> in FAO/5/2025	THE ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AND ORS <b>Versus</b> PHEROS AND CO ASSAM PVT LTD	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	J SHARMA MR G KAKOTI FOR CAVEATOR
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
51	<a href="#">RSA/185/2024</a> FIXED	MD SAMSUL AHMED AND 6 ORS <b>Versus</b> IMTIAZ AHMED	MR. O P BHATI MR T C DAS MR. S KHAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/3107/2024</a> in RSA/185/2024	MD SAMSUL AHMED AND 6 ORS <b>Versus</b> IMTIAZ AHMED	MR. O P BHATI MR T C DAS MR. S KHAN	

**ORDERS**

52	<a href="#">CRP/141/2023</a> (CONNECTED WITH ITEM NO. 14 IN THE DAILY CAUSE LIST), FIXED	BILLAL HUSSAIN @ BILLAL HASSAN <b>Versus</b> WAZED ALI AND ANR	G UDDIN P ADHIKARI MR A H SARKAR	
53	<a href="#">I.A.(Civil)/535/2024</a> B/O <b>in</b> RSA/9756/2023 <b>WITH</b> <a href="#">RSA/9756/2023</a> (Filing Number)	NILESH AGARWALLA AND ANR. <b>Versus</b> PRABHU DAYAL AGARWAL  NILESH AGARWALLA AND ANR. <b>Versus</b> PRABHU DAYAL AGARWAL H	MR. N ALAM MR K JAIN MR A K SHARMA  MR. N ALAM	MR. P P BARUAH (r-1) MR. R SARMA (r-1)
54	<a href="#">I.A.(Civil)/1084/2024</a> WITH LCR, FIXED <b>in</b> CRP/40/2024  <b>WITH</b> <a href="#">CRP/40/2024</a>	ON THE DEATH OF BASANTA KUMAR TALUKDAR HIS LEGAL HEIRS NIBHA TALUKDAR AND 4 ORS. <b>Versus</b> BIJOY TALUKDAR  ON THE DEATH OF BASANTA KUMAR TALUKDAR HIS LEGAL HEIRS NIBHA TALUKDAR AND 4 ORS. <b>Versus</b> BIJOY TALUKDAR	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY  MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	MR H K SARMA (r-1)
55	<a href="#">I.A.(Civil)/1464/2024</a> FIXED <b>in</b> RSA/23/2009 <b>WITH</b> <a href="#">RSA/23/2009</a>  <b>WITH</b> <a href="#">MC/3414/2010</a> <b>in</b> RSA/23/2009  <b>WITH</b> <a href="#">MC/3415/2010</a> <b>in</b> RSA/23/2009  <b>WITH</b> <a href="#">MC/3416/2010</a> <b>in</b> RSA/23/2009  <b>WITH</b> <a href="#">MC/2175/2012</a> <b>in</b> RSA/23/2009  <b>WITH</b> <a href="#">MC/2176/2012</a> <b>in</b> RSA/23/2009  <b>WITH</b> <a href="#">I.A.(Civil)/1764/2020</a> <b>in</b> RSA/23/2009	MD. MURAD IMAN and ORS <b>Versus</b> MD. SULEMAN SHEIKH and ORS  MD. MURAD IMAN and ORS <b>Versus</b> MD. SULEMAN SHEIKH and ORS  MD. MURAD IMAN and 5 ORS <b>Versus</b> MD. SULEMAN SHEIKH and 8 ORS  MD. MURAD IMAN and 5 ORS <b>Versus</b> MD. SULEMAN SHEIKH and 8 ORS  MD. MURAD IMAN and 5 ORS <b>Versus</b> MD. SULEMAN SHEIKH and 8 ORS  MD. MURAD IMAN and 5 ORS <b>Versus</b> MD. SULEMAN SHEIKH and 8 ORS  MD. MURAD IMAN and ORS <b>Versus</b> MD. SULEMAN SHEIKH and ORS  MD. MURAD IMAN and ORS <b>Versus</b> MD. SULEMAN SHEIKH and ORS  ON THE DEATH OF MURAD IMAM HIS LEGAL HEIRS AND 5 ORS. <b>Versus</b> SULEMAN SHEIKH AND 8 ORS.	MR. R L YADAV MR. R L YADAV MS. M BHATTACHARJEE  MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI  MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI  MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI  MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI  MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI  MR. R L YADAV MS.K YADAV MR.A KABRA	MR. P P BARUAH MR. M K DUTTA  MR.P P BARUAH MR.R SARMA MR.M K DUTTA  MR.P P BARUAH MR.R SARMA MR.M K DUTTA  MR.P P BARUAH MR.R SARMA MR.M K DUTTA  MR.P P BARUAH MR.R SARMA MR.M K DUTTA



**WITH**  
[I.A.\(Civil\)/1765/2020](#)  
in RSA/23/2009

ON THE DEATH OF MURAD IMAM HIS  
LEGAL HEIRS AND 5 ORS.

MR. R L YADAV  
MS.K YADAV  
MR.A KABRA

MR. P P BARUAH

**Versus**  
SULEMAN SHEIKH AND 8 ORS.

**WITH**  
[I.A.\(Civil\)/1697/2022](#)  
in RSA/23/2009

MD. MURAD IMAN AND 5 ORS  
**Versus**  
MD. SULEMAN SHEIKH AND ORS

MR. R L YADAV  
MS. K YADAV  
MS. M BHATTACHARJEE

MR. P P BARUAH  
MR. M K DUTTA

**WITH**  
[I.A.\(Civil\)/1698/2022](#)  
in RSA/23/2009

MD. MURAD IMAN AND 5 ORS  
**Versus**  
MD. SULEMAN SHEIKH AND ORS

MR. R L YADAV  
MR. R L YADAV  
MS. M BHATTACHARJEE

MR. P P BARUAH  
MR. M K DUTTA

**WITH**  
[I.A.\(Civil\)/1465/2024](#)  
in RSA/23/2009

MD. MURAD IMAN and ORS  
**Versus**  
MD. SULEMAN SHEIKH and ORS

MR. R L YADAV  
MR. R L YADAV  
MS. M BHATTACHARJEE

MR. P P BARUAH  
MR. M K DUTTA

**WITH**  
[I.A.\(Civil\)/1466/2024](#)  
in RSA/23/2009

MD. MURAD IMAN and ORS  
**Versus**  
MD. SULEMAN SHEIKH and ORS

MR. R L YADAV  
MR. R L YADAV  
MS. M BHATTACHARJEE

MR. P P BARUAH  
MR. M K DUTTA

56 [I.A.\(Civil\)/161/2025](#)  
B/O  
in CRP/168/2019

NURUL HOQUE AND ANR  
**Versus**  
MD. YASIN ALI AND ORS

MR. P K ROYCHOUDHURY  
MR. B RAHMAN

GA, ASSAM  
MR. A SATTAR  
SC, REVENUE

**WITH**  
[CRP/168/2019](#)

MD. YASIN ALI AND ANR.  
**Versus**  
THE SECRETARY OF THE GOVT. OF  
ASSAM AND 16 ORS.

MR. A SATTAR  
MS. N BARMAN

SR GA,ASSAM  
SC, REVENUE

**WITH**  
[I.A.\(Civil\)/158/2025](#)  
in CRP/168/2019

NURUL HOQUE AND ANR  
**Versus**  
MD. YASIN ALI AND ORS

MR. P K ROYCHOUDHURY  
MR. B RAHMAN

GA, ASSAM  
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
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18)	MR. R P SINGH	29-01-2025	To	18-02-2025
19)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,29th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[CRIMINAL AND CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
51	<a href="#">Bail Appln./230/2025</a> B/O	SAHINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
52	<a href="#">Bail Appln./3794/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	NAYAN CHANDRA KURI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
53	<a href="#">Bail Appln./149/2025</a> FIXED	IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
<b>ORDERS</b>				
54	<a href="#">MACApp./754/2018</a> FIXED	THE ORIENTALINSURANCE CO. LTD <b>Versus</b> NUR ALI AND 3 ORS	MR. S K GOSWAMI MR A KALITA	MR. S RAHMAN
55	<a href="#">MACApp./241/2020</a> WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MINTU BORMAN AND 4 ORS.	MR. S K GOSWAMI MS P SARMA	MR. R GOSWAMI (R-5) MR. A K SAHEWALLA (R-1) MS. P BORTHAKUR (R-5) MR. W SHARMA (R-4) MR D GOSWAMI (R-1) MR P GOGOI (R-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1694/2020</a> <b>in</b> <a href="#">MACApp./241/2020</a>	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MINTU BORMAN AND 4 ORS.	MR. S K GOSWAMI MS P SARMA	
56	<a href="#">MFA/47/2024</a> FIXED	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SABITRI DEVI AND ANR. B	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/2371/2024</a> <b>in</b> <a href="#">MFA/47/2024</a>	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SABITRI DEVI AND ANR. B	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR SISHIR DUTTA

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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**[ For Wednesday,29th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CRIMINAL BENCH**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
32	<a href="#">Crl.Pet./81/2025</a> B/O	NEHA DIXIT <b>Versus</b> SIMANTINI BARUAH,	MR S BORTHAKUR MR SAURADEEP DEY P KHATANAR	
<b>BAIL HEARING</b>				
33	<a href="#">AB/3191/2024</a> WITH OFFICE NOTE, FIXED	BAHAR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<b>QUASHMENT</b>				
34	<a href="#">Crl.Pet./1021/2023</a> WITH LCR 1 FILE, B/O	SADDAM HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MD K RAHMAN MR. N. ISLAM	MD. H BHUYAN (R-2) A TALUKDAR (R-2) PP, ASSAM
<b>HEARING</b>				
35	<a href="#">Crl.Rev.P./32/2023</a> B/O	SURJYA MOHAN BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S C DAS	MR. S C BISWAS (R-2) MS. A BORAH (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025

8)	MR. B K DAS	05-02-2025	To	28-02-2025
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10)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
11)	MD. I HUSSAIN	27-01-2025	To	03-02-2025
12)	MR A B DEY	27-01-2025	To	04-02-2025
13)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
14)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
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18)	MR. R P SINGH	29-01-2025	To	18-02-2025
19)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
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21)	MR. S J SARMAH	28-01-2025	To	30-01-2025
22)	MR. J P SHARMA	30-01-2025	To	05-02-2025
23)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:30 PM

[ For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
7	<a href="#">Bail Appln./2556/2024</a> WITH CASE RECORD AND CASE DIARY (SCANNED COPY), FIXED	IMAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
8	<a href="#">Bail Appln./90/2025</a> WITH CASE RECORD (SCANNED COPY), FIXED	ABDUL MATALIB <b>Versus</b> THE STATE OF ASSAM	MR G U AHMED S. NARGIZ HAFIZA MS S. MEHJABIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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18)	MR. R P SINGH	29-01-2025	To	18-02-2025
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20)	MR. K M MAHANTA	29-01-2025	To	31-01-2025
21)	MR. S J SARMAH	28-01-2025	To	30-01-2025
22)	MR. J P SHARMA	30-01-2025	To	05-02-2025





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[ For Wednesday,29th January 2025]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
49	<a href="#">Crl.Pet./705/2019</a> WITH LCR 1 FILE, B/O	ALTAF HUSSAIN @ ATAB HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	PP, ASSAM
50	<a href="#">Crl.Pet./185/2024</a> WITH LCR 2 FILES, B/O	RAJAN LOHIA AND ANR <b>Versus</b> KAUSHAL BAWARI	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. S C BISWAS MR P KATAKI MR R DHAR MR N N UPADHYAYA MR. V PANDEY MR. B B KAKATI MR. A K DAS
<b>BAIL HEARING (BA)</b>				
51	<a href="#">Bail Appln./3527/2024</a> FIXED	RAHUL HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
56	<a href="#">WP(C)/7096/2021</a> AT 10:30 A.M.	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
	<b>WITH</b> <a href="#">I.A.(Civil)/1041/2022</a> in WP(C)/7096/2021	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
<b>ORDERS</b>				
57	<a href="#">WP(C)/191/2024</a> B/O	PRASANTA DAS AND 3 ORS <b>Versus</b> THE DISTRICT COMMISSIONER,DHUBRI	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM
<b>HEARING</b>				
58	<a href="#">WP(C)/1709/2023</a> FIXED	BIJON DAS AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N ALAM MR K JAIN	SC, PWD ROAD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

LEAVE NOTE OF ADVOCATES FOR 29/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 23**

**[CIVIL BENCH-III, IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
60	<a href="#">WP(C)/6337/2017</a> FIXED AT 2:00 P.M, BY SLIP	RAJENDER PAL <b>Versus</b> COMMANDANT and 5 ORS.	MR.A DASGUPTA MRS.B DAS MR.R SARKAR	C.G.C. MR.K K PARASAR(R- 1-6) ASSTT.S.G.I.
<b>ADMISSION</b>				
61	<a href="#">WP(C)/8681/2018</a> FIXED, BY SLIP	NITAI SINGHA AND 30 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. S CHOWDHURY	SC, CO OP
62	<a href="#">WP(C)/1891/2019</a> FIXED, BY SLIP	BALINDRA KUMAR DAS <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR J ISLAM MR. M R ISLAM	GA, ASSAM SC, APDCL

LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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23)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025